

**SPECIAL BENCH**

**ITEM NO.175**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.80/ND/2016**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PRADEEP GARG VS. SAHARAN ASHIYANA PVT LTD.</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Arun Saxena alongwith  
Ms. Nalini, Advs.

*: For the Petitioner*

Sh. Krishna Dev Vyas, Adv.

*: For the RoC*

**ORDER**

- 1. Ld. Counsel representing the petitioner as well as the RoC present and state that the pleadings have been completed.**
- 2. This being a Special Bench, at the request of the learned Counsels for both the parties, the matter is adjourned for further hearing on 12<sup>th</sup> September, 2024 before the Regular Bench.**

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*